

Proposal to set up an AIR Station at Diphu

8357. SHRI BIREN ENGTI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether he is considering a proposal for setting up a regional All India Radio Station at Diphu Town, the headquarter of Assam Hill District; and

(b) whether Government have any proposal to have an 'on-spot' survey for that purpose?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). A frequency for 1 kw mw transmitter has been coordinated for Diphu under the LF/MF Plan of the International Telecommunications Union. Its installation will, however, depend upon the availability of financial resources and relative priority.

Compensation to Tribal People affected by Hydro Electric Project Garampani

8358. SHRI BIREN ENGTI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that due to hydro-electric project at Garampani, N. C. Hills, Assam, a large number of local tribal people were affected;

(b) how many people were given compensation and how many of them rehabilitated so far; and

(c) is there any proposal to rehabilitate all those people affected by the project?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). About 10,000 acres of land belonging to the District Council have been taken over for execution of this project. A sum of Rs. 105.94 lakhs has been paid to the District Council for this land.

About 500 people are affected due to submergence. 224 cultivators have been paid a sum of Rs. 72.5 lakhs as development cost for wet paddy.

Promotion of Scheduled Caste and Scheduled Tribe Employees in IOC

8359. SHRI RAM CHARAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether some promotions were effected on 14th February, 1979 from Typist Clerks to Assistants Grade in Northern Region of Indian Oil Corporation (Marketing Division), New Delhi;

(b) is it a fact that some Scheduled Castes/Scheduled Tribes employees eligible for promotion have been superseded in contravention of O.M. No. 36012/3/75-Estt. (SCT) dated 6th October, 1976 issued by Cabinet Secretariat; and

(c) if so, the specific reasons in regard to their supersession may please be stated?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

सरकारी उपक्रमों में अनुसूचित जातियों और अनुसूचित जनजातियों के व्यक्तियों के लिए पदों का आरक्षण

8360. श्री राम चरण : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के अधीन सरकारी उपक्रमों की संख्या कितनी है और क्या उन पदों के आरक्षण संबंधी आदेश लागू कर दिए गए हैं ;

(ख) यदि हाँ, तो प्रत्येक उपक्रम में कर्मचारियों की श्रेणी-वार संख्या कितनी है और उनमें अनुसूचित जातियों और अनुसूचित जनजातियों के कर्मचारियों की संख्या कितनी है ; और